(c)   the details of remedial measures Government has taken or proposes to take in the matter?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI NITIN JAIRAM GADKARI): (a) to (c) To address the issues related to delayed payments of Micro, Small and Medium Enterprises (MSMEs), Government has taken following steps:

(i)   Micro and Small Enterprises Facilitation Councils (MSEFCs) have been set up in all States/ UTs to resolve the delayed payments cases by way of conciliation and / or arbitration.

(ii)   Ministry of MSME has launched MSME SAMADHAAN portal to facilitate online registration of references related to delayed payments.

(iii)   Companies which get supplies of goods or services from Micro & Small Enterprises and whose payments to micro and small enterprises exceed 45 days from the date of acceptance or the date of deemed acceptance of the goods or services have been required to submit a half yearly return to the Ministry of Corporate Affairs stating the amount of payments due and the reason of the delay. Also, all Companies registered with the Companies Act, 2013 with a turnover of more than ₹ 500 crore and all Central Public Sector Enterprises have been required to get themselves onboarded on the Trade Receivables Discounting System Platform (TReDS).

Increasing export through MSMEs

†2352. SHRI RAM SHAKAL: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a)   whether Government is considering a policy of increasing export through Micro, Small and Medium Enterprises (MSMEs) and encourage domestic production as an alternative to import;

(b)   if so, the details thereof;

(c)   whether the contribution of MSMEs sector in the economical growth of the country is 29 per cent whereas 48 per cent of total export is carried out through MSMEs sector, if so, the details thereof;

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†Original notice of the question was received in Hindi.

(d) the measures being adopted to enhance contribution of MSMEs sector in economic growth of country and to promote export; and

(e) the measures being adopted to increase international competition with help of MSMEs sector?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI NITIN JAIRAM GADKARI): (a) to (e) As per National Statistical Office, Ministry of Statistics & PI, the share of MSMEs in All India Gross Domestic Product (GDP) during 2016-17 and 2017-18 was 29.3% and 29.7% respectively. As per the data received from Directorate General of Commercial Intelligence & Statistics, the share of MSME related products in All India export during 2016-17, 2017-18, 2018-19 and 2019-20 (Apr'19 to Aug.'19) was 49.69%, 48.56%, 48.10% and 49.66% respectively. The Ministry of Micro, Small and Medium Enterprises implements various schemes and programmes to increase exports and production of Micro, Small and Medium Enterprises (MSMEs) Sector. These schemes & programmes include Prime Minister's Employment Generation Programme (PMEGP), Scheme of Fund for Regeneration of Traditional Industries (SFURTI), A Scheme for Promoting Innovation, Rural Industry and Entrepreneurship (ASPIRE), Credit Guarantee Scheme (CGTMSE), Credit Linked Capital Subsidy-Technology Upgradation Scheme (CLCS-TUS), Micro & Small Enterprises- Cluster Development Programme (MSE-CDP), National Scheduled Caste and Scheduled Tribe Hub (NSSH), Procurement and Marketing Support (PMS) Scheme and International Cooperation (IC) Scheme etc. Department of Commerce also supports MSME exporters through its scheme such as Interest Equalization Scheme (IES), Trade Infrastructure for Export Scheme (TIES), Rebate of State and Central Taxes and Levies (RoSCTL) and Market Access Initiative (MAI) Scheme.

Loans to MSMEs

2353. SHRI K.T.S. TULSI: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether Government has come up with any policy/scheme to provide loans to Micro, Small and Medium Enterprises (MSMEs) on lower interest rates and relaxed conditions of credit as compared to commercial loans; and

(b) if so, the details thereof and if not, the reasons therefor?